

कर्मचारी भविष्य निधि संगठन
Employees Provident Fund Organization
(श्रम एवं रोजगार मंत्रालय, भारत सरकार)

Ministry of Labour & Employment, Govt. of India

क्षेत्रीय कार्यालय, निधि भवन, विद्युत मार्ग, ज्योति नगर, जयपुर -302005

Regional Office, Nidhi Bhawan, Vidhyut Marg, Jyoti Nagar, Jaipur 302005

Website: www.epfindia.gov.in | Email: ro.jaipur@epfindia.gov.in | Tel: 0141-2740963

S.No./RJ/JPR/LC/NCLT/RJ/19093/F-80/T-5/ 161

DATE:- 08 MAY 2023
Speed-Post/Email

To,
Shri Sandeep Kumar Jain,
Interim Resolution Professional
E-252, Vardhaman Marg, Lal Kothi Scheme,
Jaipur-302005 (Rajasthan)

Sub:- Submission of claim in respect of Provident Fund dues of M/s. Deem Construction Company Pvt. Ltd. Jaipur having code no. RJ/2132910 & RJ/19093

Sir,

Please refer to order of Hon'ble Nation Company Law Tribunal in petition dt 19/04/2023 direction your appointment as Liquidator in respect M/s. Deem Construction Company Pvt. Ltd. Jaipur having code no. RJ/2132910 & RJ/19093

From the records held by this office, it is seen that the establishment is in default of remittance of the following dues:-

S.No.	Dues	Period	Amount	Documents
1.	Dues of Provident Fund Accounts Section	UP to 2021-2022	NIL/-	DCBR Report/ Establishment Ledger
2.	Recovery (RRC)	10/2008 to 07/2016 10/2008 to 10/2008	7952865/- 461455/- (+) 1100= (Total=8415420/-	Recovery Certificate/Notice
3.	Damages u/s 14B and 7Q	2/15 to 05/2016	135364011/-	Calculation sheet enclosed
4.	Compliance (7A)	10/2008 to 07/2016	71337784/-	P.F. Amount / EO REPORT
Total Amount of Dues = Rs. 215117215				

Your kind attention is drawn to section 36(4) of the Insolvency and Bankruptcy Code, 2016 which stipulates that dues towards provident fund, Pension and gratuity constitute third-party assets, and in the consequence thereof, are excluded from the liquidation estate of the corporate debtor and cannot be utilised for making any recovery from him.

Your attention is also drawn to the judgment of Hon'ble NCLAT in Sikandar Singh Jamwal Vs Vinay Talwar {CA (AT) 483/2019: judgement Dt 11.03.2022}.

In view of explicit provisions of law, you are requested to kindly remit an amount of Rs. 458/- towards Provident fund and allied dues immediately as per the mandate of law. The payment may please be sent in favour of **EMPLOYEE PROVIDENT FUND ORGANISATION, BANK ACCOUNT NO. 30037985684, STATE BANK OF INDIA, C&I DIVISION, SANGANERI GATE, JAIPUR IFSC CODE SBIN0000656.**

It is also pertinent to mention here that if any dues arise subsequently against the establishment the same will be informed to you at that time.

Encl.: As above

Yours Sincerely,

(Rajat R. Banada)

Regional P.F. Commissioner-II (Legal)



कर्मचारी भविष्य निधि संगठन
Employees Provident Fund Organization
श्रम एवं रोजगार मंत्रालय (भारत सरकार),

Ministry of Labour & Employment, Govt. of India
क्षेत्रीय कार्यालय, निधि भवन 302005-जयपुर, ज्योति नगर, विद्युत मार्ग,
Regional Office, Nidhi Bhawan, Vidhyut Marg, Jyoti Nagar, Jaipur-302005
Website: www.epfindia.gov.in | Email: ro.jaipur@epfindia.gov.in | Tel: 0141-2740742



No. RJ/RAJ/2132910/Damages / 179

Dated 08/5/23

Sub: Recovery of Provident Fund & Allied dues in r/o **M/s DEEM CONSTRUCTION COMPANY PVT. LTD. JAIPUR** Reg. PF code RJ/2132910.

Reference : letter no. RJ/RAJ/2132910/Legal/NCLT/ DT. 04.05.2023

In respect of above subject, dues amount of **M/s DEEM CONSTRUCTION COMPANY PVT. LTD. JAIPUR** Reg. PF code RJ/2132910 U/s 14 B & 7Q, is as under:

S.NO. Matter

S.no.	Matter involved(14B/7Q)	Period	Amount involved
1.	14B/7Q	01/04/2014 to 08/05/2023	NIL

Regional P.F. Commissioner-II (Dmg.)

To:
Regional P.F. Commissioner-II (legal)

रजत रामेश्वर बेनाड़ा
क्षेत्रीय भविष्य निधि आयुक्त (II)
कर्मचारी भविष्य निधि संगठन
(श्रम एवं रोजगार मंत्रालय, भारत सरकार)
जयपुर, राजस्थान



कर्मचारी भविष्य निधि संगठन
Employees Provident Fund Organization
श्रम एवं रोजगार मंत्रालय (भारत सरकार),

Ministry of Labour & Employment, Govt. of India
क्षेत्रीय कार्यालय, निधि भवन 302005-जयपुर, ज्योति नगर, विद्युत मार्ग,
Regional Office, Nidhi Bhawan, Vidhyut Marg, Jyoti Nagar, Jaipur-302005
Website: www.epfindia.gov.in | Email: ro.jaipur@epfindia.gov.in | Tel: 0141-2740742



No. RJ/RAJ/19093/Damages / 180

Dated 08/5/2023

Sub: Recovery of Provident Fund & Allied dues in r/o **M/s DEEM CONSTRUCTION COMPANY PVT. LTD. JAIPUR** Reg. PF code RJ/19093.

Reference : letter no. RJ/RAJ/19093/Legal/NCLT/ DT. 04.05.2023

In respect of above subject, dues amount of **M/s DEEM CONSTRUCTION COMPANY PVT. LTD. JAIPUR** Reg. PF code RJ/19093 U/s 14 B & 7Q, is as under:

S.no.	Matter involved(14B/7Q)	Period	Amount involved (Tentative) in Rs.
1.	14B/7Q	01/02/2015 to 05/2016	135364011

Encl- calculation sheet

Regional P.F.Commissioner-II (Dmg.)

To:
Regional P.F.Commissioner-II (legal)

रजत रामेश्वर बैनाड़ा
क्षेत्रीय भविष्य निधि आयुक्त (II)
कर्मचारी भविष्य निधि संगठन
(श्रम एवं रोजगार मंत्रालय, भारत सरकार)
जयपुर, राजस्थान

CODE No RJ/ 19093

Penal Damages u/s 14B On Un Paid amount

DMG

Name of the establishment M/s Deem Construction Company, Jaipur

Month	A/C 1	II	X	XXI	XXII	Total	Prescribe date of payment	Dt. Of payment	Defau It days	Rate of Dam ages	A/C-1	II	X	XXI	XXII	TOTAL
02/2015	385646	0	0	0	0	385646	15-03-2015	08-05-2023	2976	25%	385646	0	0	0	0	385646
03/2015	2822741	139664	1362416	82150	1627	4408598	15-04-2015	08-05-2023	2945	25%	2822741	139664	1362416	82150	1627	4408598
04/2015	2696056	146275	1434052	86044	1721	4364148	15-05-2015	08-05-2023	2915	25%	2696056	146275	1434052	86044	1721	4364148
05/2015	2866221	155505	1524510	91474	1830	4639540	15-06-2015	08-05-2023	2884	25%	2866221	155505	1524510	91474	1830	4639540
06/2015	2904925	157604	1545084	92709	1854	4702176	15-07-2015	08-05-2023	2854	25%	2904925	157604	1545084	92709	1854	4702176
07/2015	3137031	170195	1668469	100115	2003	5077813	15-08-2015	08-05-2023	2823	25%	3137031	170195	1668469	100115	2003	5077813
08/2015	2998750	162694	1594960	95703	1914	4854021	15-09-2015	08-05-2023	2792	25%	2998750	162694	1594960	95703	1914	4854021
09/2015	2859147	155121	1520749	91248	1825	4628090	15-10-2015	08-05-2023	2762	25%	2859147	155121	1520749	91248	1825	4628090
10/2015	3015497	163605	1603948	96239	1924	4881213	15-11-2015	08-05-2023	2731	25%	3015497	163605	1603948	96239	1924	4881213
11/2015	3358001	182184	1786019	107167	2143	5435514	15-12-2015	08-05-2023	2701	25%	3358001	182184	1786019	107167	2143	5435514
12/2015	2848588	154548	1515142	90911	1818	4611007	15-01-2016	08-05-2023	2670	25%	2848588	154548	1515142	90911	1818	4611007
01/2016	2611104	141666	1388898	83334	1667	4226669	15-02-2016	08-05-2023	2639	25%	2611104	141666	1388898	83334	1667	4226669
02/2016	2270594	123196	1207873	72469	1450	3675582	15-03-2016	08-05-2023	2610	25%	2270594	123196	1207873	72469	1450	3675582
03/2016	2622040	176262	1727364	103683	2074	4631423	15-04-2016	08-05-2023	2579	25%	2622040	176262	1727364	103683	2074	4631423
04/2016	3446056	186927	1831886	109957	2199	5577025	15-05-2016	08-05-2023	2549	25%	3446056	186927	1831886	109957	2199	5577025
05/2016	3237385	175609	1720959	103300	2066	5239319	15-06-2016	08-05-2023	2518	25%	3237385	175609	1720959	103300	2066	5239319
Total	44079782	2391055	23432329	1406503	28115	71337784			Total		44079782	2391055	23432329	1406503	28115	71337784

Summary

1	Penal damages u/s 14B	44079782	2391055	23432329	1406503	28115	71337784
2	Interest u/s 7Q	39592685	2143329	21004234	1260779	25200	64026227
	Total	83672467	4534384	44436563	2667282	53315	135364011

Regional P. F. Commissioner-II(Damages)

रजत रामेश्वर बैनाड़ा
 क्षेत्रीय भविष्य निधि आयुक्त (II)
 कर्मचारी भविष्य निधि संगठन
 (क्रिम एव सोनार मंगल्य भाल सरकार)
 जयपुर, राजस्थान

CODE No R/J/19093

Interest u/s 7Q On Un Paid amount

DMG

Name of the establishment M/s Deem Construction Company, Jaipur

Month	A/C 1	II	X	XXI	XXII	Total	Prescribe date of payment	Dt. Of payment	Default days	Rate of Inter est	A/C-I	II	X	XXI	XXII	TOTAL
02/2015	385646	0	0	0	0	385646	15-03-2015	08-05-2023	2976	12%	377320	0	0	0	0	377320
03/2015	2822741	139664	1362416	82150	1627	4408598	15-04-2015	08-05-2023	2945	12%	2733032	135225	1319117	79539	1575	4268488
04/2015	2696056	146275	1434052	86044	1721	4364148	15-05-2015	08-05-2023	2915	12%	2583782	140184	1374333	82461	1649	4182409
05/2015	2866221	155505	1524510	91474	1830	4639540	15-06-2015	08-05-2023	2884	12%	2717649	147444	1445486	86732	1735	4399046
06/2015	2904925	157604	1545084	92709	1854	4702176	15-07-2015	08-05-2023	2854	12%	2725695	147880	1449754	86989	1740	4412058
07/2015	3137031	170195	1668469	100115	2003	5077813	15-08-2015	08-05-2023	2823	12%	2911509	157960	1548522	92918	1859	4712768
08/2015	2998750	162694	1594860	95703	1914	4854021	15-09-2015	08-05-2023	2792	12%	2752606	149340	1464042	87847	1757	4455592
09/2015	2859147	155121	1520749	91248	1825	4628090	15-10-2015	08-05-2023	2762	12%	2596262	140858	1380923	82858	1657	4202558
10/2015	3015497	163605	1603948	96239	1924	4881213	15-11-2015	08-05-2023	2731	12%	2707503	146895	1440126	86409	1727	4382660
11/2015	3358001	182184	1786019	107167	2143	5435514	15-12-2015	08-05-2023	2701	12%	2981905	161779	1585985	95164	1903	4826736
12/2015	2848588	154548	1515142	90911	1818	4611007	15-01-2016	08-05-2023	2670	12%	2500514	135664	1330004	79802	1596	4047580
01/2016	2611104	141666	1388898	83334	1667	4226669	15-02-2016	08-05-2023	2639	12%	2265437	122912	1205031	72302	1446	3667128
02/2016	2270594	123196	1207873	72469	1450	3675582	15-03-2016	08-05-2023	2610	12%	1948356	105712	1036454	62184	1244	3153950
03/2016	2622040	176262	1727364	103683	2074	4631423	15-04-2016	08-05-2023	2579	12%	2223203	149451	1464615	87912	1759	3926940
04/2016	3446056	186927	1831886	109957	2199	5577025	15-05-2016	08-05-2023	2549	12%	2887889	156650	1535171	92147	1843	4673700
05/2016	3237385	175609	1720959	103300	2066	5239319	15-06-2016	08-05-2023	2518	12%	2680023	145375	1424671	85515	1710	4337294
Total	44079782	2391055	23432329	1406503	28115	71337784			Total		39592685	2143329	21004234	1260779	25200	64026227

रजत रामेश्वर बैनाडा
 क्षेत्रीय भविव्य निधि आयुक्त (D)
 कर्मचारी भविव्य निधि संगठन
 (मिस एव) राजगार मंत्रालय, भारत सरकार
 जयपुर, राजस्थान



सत्यमेव जयते

कर्मचारी भविष्य निधि संगठन
(श्रम एवं रोजगार मंत्रालय, भारत सरकार)
क्षेत्रीय कार्यालय, निधिभवन, विद्युतमार्ग, ज्योतिनगर, जयपुर- 302005
EMPLOYEES' PROVIDENT FUND ORGANISATION
(Ministry of Labour & Employment, Govt. of India)
Regional Office, Nidhi Bhawan, Vidyut Marg, Jyoti Nagar, Jaipur - 302005.
Website: www.epfindia.gov.in | Email: ro.jaipur@epfindia.gov.in | Tel: 0141-2740742, 2740747



No. RJ/RAJ/19093/Recovery Cell/ 12

Dated: 08-05-2023

**Sub : Recovery of Provident Fund & other allied dues – M/s Deem
Constructions Company Pvt.Ltd. Jaipur (RJ/19093) – Reg.
Reg : Your letter No. - dated 04.05.203**

संदर्भित पत्र द्वारा चाही गई सूचना वांछित प्रारूप में निम्नानुसार है –

S.No.	Matter Involved (7A/14B/7Q/RRC/Short Paid/ DCBR/Tentative)	Period	Amount Involved
1.	14B &7Q	10/2008 to 07/2016	79,52,865
2.	14B &7Q	10/2008 to 10/2008	4,61,455
3.	Cost & Charge		1,100
	TOTAL		84,15,420,

(आर.एन. मीना)
वसूली अधिकारी

प्रति
क्षेत्रीय भविष्य निधि आयुक्त- II
विधि

रजत रामेश्वर बैनाड़ा
क्षेत्रीय भविष्य निधि आयुक्त (II)
कर्मचारी भविष्य निधि संगठन
(श्रम एवं रोजगार मंत्रालय, भारत सरकार)
जयपुर, राजस्थान

EMPLOYEES' PROVIDENT FUND ORGANISATION
NIDHI BHAWAN, VIDYUT MARG,, JYOTI NAGAR,, JAIPUR ,302005

C/01

CERTIFICATE UNDER SECTION 8 OF THE EMPLOYEES' PROVIDENT FUNDS AND MISCELLANEOUS
PROVISIONS ACT-1952

RRC No. RJRAJ12459/0019093/12/05/2020/511/35 / Dong / 134 / 273

Dated: 12/05/2020

0304 MAY 2020

14 MAY 2020

To,

The Recovery Officer
Regional Office, JAIPUR

This is to certify that the sum of Rs.461455/- which is due from M/s DEEM CONSTRUCTION COMPANY PVT. LTD., RJRAJ0019093000 against Assessment Levy of Damages u/s 14B / Interest on account belated remittance of E.P.F., E.P.S., E.D.L.I. Dues. (as per the details in ANNEXURE-A) is in arrear. With reference to the provisions of the Section 8B(2) of the EPF & MP Act, 1952 (Amendment-1988), you are hereby requested to recover the same in accordance with the provisions of the said Act.

Yours faithfully,



Authorised Officer

Copy to

The Employer, M/s DEEM CONSTRUCTION COMPANY PVT. LTD. ,AA-12 JAY AMBEY NAGAR, AA-12 JAY AMBEY NAGAR, JAIPUR, 203, 302015, for information.

This is to inform that this Revenue Recovery Certificate is being forwarded to the Recovery officer, JAIPUR for recovery of the amount Rs.461455/- as per Annexure A from you / your establishment.

Yours faithfully,



Authorised Officer

ANNEXURE-A

DETAILS OF DUES FOR PERIOD FROM 102008 TO 102008

A/c No	14B	A/c No	7Q	Total
A/C 01	97568	A/C 01	193880	291448
A/C 02	5033	A/C 02	9894	14927
A/C 10	49262	A/C 10	96858	146120
A/C 21	2962	A/C 21	5822	8784
A/C 22	59	A/C 22	117	176
A/c Total	154884	A/c Total	306571	461455

Punjab National Bank,
Raja Park, Jaipur

A/c No. 222 602/00253113

PAN - AACCN 5611 P

रजत समेश्वर बैनाड़ा
क्षेत्रीय भविष्य निधि आयुक्त (II)
कर्मचारी भविष्य निधि संगठन
(ग्रन एवं रोजगार मंत्रालय, भारत सरकार)
जयपुर, राजस्थान

EMPLOYEES' PROVIDENT FUND ORGANISATION
NIDHI BHAWAN, VIDYUT MARG,, JYOTI NAGAR,, JAIPUR ,302005

CERTIFICATE UNDER SECTION 8 OF THE EMPLOYEES' PROVIDENT FUNDS AND MISCELLANEOUS
PROVISIONS ACT-1952

RRC No. RJRAJ13998/0019093/04/04/2022/502/35 / Dng/73 | 43

Dated: 04/04/2022

U 0 APR 2022

To,
The Recovery Officer
Regional Office, JAIPUR

This is to certify that the sum of Rs.7952865/- which is due from M/s DEEM CONSTRUCTION COMPANY PVT. LTD., RJRAJ0019093000 against Assessment Levy of Damages u/s 14B / Interest on account belated remittance of E.P.F., E.P.S., E.D.L.I. Dues. (as per the details in ANNEXURE-A) is in arrear. With reference to the provisions of the Section 8B(2) of the EPF & MP Act, 1952 (Amendment-1988), you are hereby requested to recover the same in accordance with the provisions of the said Act.

Yours faithfully,

Authorised Officer

Copy to

The Employer, M/s DEEM CONSTRUCTION COMPANY PVT. LTD., AA-12, JAY AMBEY NAGAR,, AA-12, JAY AMBEY NAGAR, JAIPUR, 203, 302004, for information.

This is to inform that this Revenue Recovery Certificate is being forwarded to the Recovery officer, JAIPUR for recovery of the amount Rs.7952865/- as per Annexure A from you / your establishment.

Yours faithfully,

Authorised Officer

ANNEXURE-A

DETAILS OF DUES FOR PERIOD FROM 102008 TO 072016

A/c No	14B	70	Total
A/C 01	2784906	1739953	4524859
A/C 02	199544	124574	324118
A/C 10	1825167	1099614	2924781
A/C 21	109118	65752	174870
A/C 22	2651	1586	4237
A/c Total	4921386	3031479	7952865

- Punjab National Bank,
Raja park, jaipur
Account no. 2226002100253113
PAN No. AACCN5611P
- Jaipur Nagar Nigam Greater, Lalkothi,
Jaipur-302005

रजत रामेश्वर बैनाड़ा
सहायक निधि आयुक्त (II)
निधि संगठन
(आर.ए.के. संजय नगर, भारत सरकार)
जयपुर, राजस्थान



भविष्य निधि संगठन

Employees Provident Fund Organization

(श्रम एवं रोजगार मंत्रालय, भारत सरकार)

Ministry of Labour & Employment, Govt. of India

क्षेत्रीय कार्यालय, निधि भवन, विद्युत मार्ग, ज्योति नगर, जयपुर -302005

Regional Office, Nidhi Bhawan, Vidhyut Marg, Jyoti Nagar, Jaipur-302005

Website: www.epfindia.gov.in | Email: ro.jaipur@epfindia.gov.in | Tel: 0141-2740742

क्रमांक: आरजे/2132910/अनु.1/टी-04/फाईल न. 2156/ 86

दिनांक:- 08-05-2023

विषय:- संस्थान Deem Construction Company Pvt Ltd की बकाया राशियों की सूचना उपलब्ध करवाने के क्रम में।

संदर्भ:- आपके पत्र क्रमांक RJ/RAJ/4747/Legal/NCLT/ दिनांक 04.05.2023 के क्रम में।

महोदय,

उपरोक्त विषयान्तर्गत संस्थान Deem Construction Company Pvt Ltd संस्थान के लिए माननीय NCLT के द्वारा मोरेटोरियम (Moratorium) स्वीकृत कर दिवाला व्यावसायिक (Insolvency professional-IRP) द्वारा बकाया के लिये दावे आमंत्रित किए गये हैं।

इस संबंध में संस्थान का बकाया राशियों का विवरण निम्न है:-

S.No.	Matterinvolved (7A/14B/7Q/RRC/Shotpaid/DCBR/Tentative)	Period	Amount Involved
1.	7A	NIL	NIL

क्षेत्रीय भ0नि0आयुक्त (अनुपालन)

क्षेत्रीय भ0नि0आयुक्त (विधि)

रजत सोमेश्वर केनाडा
क्षेत्रीय भविष्य निधि आयुक्त (II)
कर्मचारी भविष्य निधि संगठन
(श्रम एवं रोजगार मंत्रालय, भारत सरकार)
जयपुर, राजस्थान



भविष्य निधि संगठन

Employees Provident Fund Organization

(श्रम एवं रोजगार मंत्रालय, भारत सरकार)

Ministry of Labour & Employment, Govt. of India

क्षेत्रीय कार्यालय, निधि भवन, विद्युत मार्ग, ज्योति नगर, जयपुर -302005

Regional Office, Nidhi Bhawan, Vidhyut Marg, Jyoti Nagar, Jaipur-302005

Website: www.epfindia.gov.in | Email: ro.jaipur@epfindia.gov.in | Tel: 0141-2740742



क्रमांक: आरजे/19093/अनु.1/टी-04/फाईल न. 1044/ 85

दिनांक:- 08.05-2023

विषय:- संस्थान Deem Construction Company Pvt Ltd की बकाया राशियों की सूचना उपलब्ध करवाने के क्रम में।

संदर्भ:- आपके पत्र क्रमांक RJ/RAJ/4747/Legal/NCLT/ दिनांक 04.05.2023 के क्रम में।

महोदय,

उपरोक्त विषयान्तर्गत संस्थान Deem Construction Company Pvt Ltd संस्थान के लिए माननीय NCLT के द्वारा मोरेटोरियम (Moratorium) स्वीकृत कर दिवाला व्यावसायिक (Insolvency professional-IRP) द्वारा बकाया के लिये दावे आमंत्रित किए गये हैं।

इस संबंध में संस्थान का बकाया राशियों का विवरण (As per AEO Report) निम्न है:-

S.No.	Matterinvolved (7A/14B/7Q/RRC/Shotpaid/DCBR/Tentative)	Period	Amount Involved
1.	7A	10/2008 to 07/2016	71337784/-

क्षेत्रीय भ0नि0आयुक्त (अनुपालन)

क्षेत्रीय भ0नि0आयुक्त (विधि)

रजत रामेश्वर बैनाड़ा
क्षेत्रीय भविष्य निधि आयुक्त (विधि)
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C.4

Submission in the matter of Inquiry U/s 7A of EPF & MP Act, 1952 against the establishment M/s Deem Construction Co. Pvt. Ltd., RJ/19093

The establishment M/s Deem Construction Co. Pvt. Ltd. is a covered establishment under EPF & MP Act, 1952 having PF code no. RJ/19093. The following facts are brought to the notice of Assessing Officer:-

1. In compliance of Regional Office letter no. RJ/JPR/19093/Comp. I/T. No. 11/File No. 116/473 dated 12.08.2016 and reminder of even no. 508 dated 24.08.16, squad of Enforcement Officers conducted an inspection of the said establishment and the establishment was directed to deposit the PF dues Rs. 49,22,669/- as worked out for the period from Oct. 2008 to July, 2016 on the basis of documents produced by the employer vide report dated 29.08.2016.
2. The establishment failed to deposit above said dues, accordingly an inquiry U/s 7A of EPF & MP Act, 1952 was initiated against the said establishment vide notice no. RJ/JPR/Comp. I/19093/6213 dated 09.09.2016. Simultaneously a letter no. 6209 dated 09.09.2016 was sent to the CEO, office Nagar Nigam, Tonk Road Jaipur clarifying that being the principal employer as per para 32 of the EPF Scheme, Nagar Nigam is responsible to ensure deposit PF contribution in respect of regular and contractor employees engaged directly or indirectly.
3. The said inquiry for assessment of dues U/s 7A is pending since long time even more than 5 years. Earlier the department representatives issued note dated 23.01.2018, 02.04.2018 to produce record like copy of salary sheet, payment voucher, Form-11, standing order/policy regarding various allowances etc. but the establishment failed to produce record and to clarify wage structure.
4. The undersigned joined as EO on 23.09.2021 after conversion from AO to EO and the undersigned has been directed to take up the cases of establishments on priority which are pending more than 3 years. The undersigned also visited at the address of the establishment on 22.10.2021 and issued a visit note to produce record for verification but the establishment failed to produce record.
5. On perusal of compliance file, it has been observed that the establishment submitted copy of balance sheet and auditors report from 2007-08 to 2016-17, copy of some work orders allotted to company from 2007-08 to 2016-17, summary of PF dues and deposit detail from 2007-2008 to 2016-17. Copies of bills raised by the establishment in front of Nagar Nigam, Jaipur for the period from Feb. 2015 to Feb. 2016 are available in compliance file. However, as per records available, it is seen that bills from Feb. 15 to Dec., 15 have only be verified by Nagar Nigam for payment to the establishment and the same have been paid.
6. The establishment provided copy of work order issued by principal employers i.e. कार्यालय अतिरिक्त मुख्य अभियंता, जन स्वास्थ्य अभियांत्रिकी विभाग, बीकानेर vide work order dated 01.10.2013, office of the executive engineer, IPIU, Rajasthan Urban Sector Development Investment Program vide work order dated 16.03.2012, Office of Executive Engineer, IPIU, Alwar vide Notice to Proceed dated 06.09.2010, Office of Executive Engineer, IPIU, Barmer vide Notice to Proceed dated 28.06.2010, Office of Additional Chief Engineer, PHED, NCR, Alwar vide work order dated 16.03.2016, Govt. of Rajasthan, IGNP Project vide order dated 30.03.2016. The establishment has not provided any documents like salary sheet, raised bill etc. against these work order. In absence of any documents, the undersigned could not re-verified PF compliance.

31/12/22
(Compliance)

SP

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7. During the inquiry U/s 7A, letter no. एफ. 31/ननिज/2020/93 & 95 dated 13.08.2020 & 18.08.20 have been submitted to the office by M/s Nagar Nigam. Copies of which are enclosed herewith for reference.

8. During the inquiry U/s 7A, the establishment M/s Deem Construction had submitted a letter no. DCCPL/JPR/2020-21/10582 dated 21.01.2021 (C-568 to C-570) enclosing a list of workers which fall or do not fall in criteria of membership under EPF Scheme however it has not been mentioned in letter that on which basis the no. of workers have been intimated as excluded members.

In view of above, the undersigned has observed the documents submitted by the establishment during inquiry period and submission of principal employer i.e. Nagar Nigam which engaged the establishment M/s Deem Construction for the period from Feb. 2015 to May, 2016 for safai sand sewer safai etc. work. As no other documents have been produced before undersigned, the report is being submitted only for the period from Feb. 15 to May, 2016, in respect of work done by M/s Deem Construction for Nagar Nigam, Jaipur for the said period.

- Work order no. F31/NNJ/2015/631 dated 31.01.2015 was issued to M/s Deem Construction (copy enclosed) on the conditions of agreement and approved rate of predecessor contractor firm i.e. M/s Prahari Protection Systems Pvt. Ltd. Rate per beats was decided as Rs. 264/- per day for cleaning work in various zones of Nagar Nigam, Jaipur, Hingonia Goshala, Nigam Head Office, Fire and other branches and Rs. 292/- per day for sewer cleaning work etc.
- The contract period of said work order issued in favour of M/s Deem Construction was Feb., 2015 to May, 2016 as per letter dated 13.08.20 & 18.08.20 received from office of Nagar Nigam.
- Office of Nagar Nigam vide letter dated 13.08.2020 explained that " संवेदक को किये गए विलों के भुगतान में श्रमिकों का न्यूनतम वेतन मजदूरी संवेदक का प्रॉफिट मार्जिन एवं केंद्र/राज्य सरकार द्वारा लागू अन्य कोई कर (जैसे ईएसआई /पी एफ इत्यादि) शामिल है । संवेदक को निविदा में स्वीकृत दर के अतिरिक्त अन्य कोई मद में भुगतान नहीं किया गया है ।
- As work order was awarded to M/s Deem Construction on the conditions of agreement and approved rate of predecessor contractor firm i.e. M/s Prahari Protection Systems Pvt. Ltd., the undersigned observed the compliance file of Establishment M/s Prahari Protection Systems Pvt. Ltd. which is registered under EPF& MP Act, 1952 with PF code No. RJ/27644. It has been observed that a negotiation meeting was held between Nagar Nigam, Jaipur and M/s Prahari Protection Systems Ltd. to decide on the reasonability of rates quoted by the latter. A Photocopy of the note sheet of Nagar Nigam containing the recorded minutes of the said meeting is available in the office file, relevant contents of which are reproduced as under:-

67/N: - श्रम विभाग द्वारा 01 जनवरी 2013 से अकुशल श्रमिकों की न्यूनतम मजदूरी 166/- रूपये प्रतिदिन तथा कुशल श्रमिकों की न्यूनतम मजदूरी 186/- प्रतिदिन की गयी है । वर्तमान में मार्केट दर से सफाई कार्य के लिए बेलदार लेने पर 250/- प्रति बेलदार प्रतिदिन तथा सीवर सफाई कार्य के लिए 300/- प्रति बेलदार प्रतिदिन प्राप्त हो रहा है ।

69/N: - संधि वार्ता के बाद प्राप्त दरों में संवेदक को 12.36% सर्विस टैक्स, 12% पी. एफ., 4.75% ईएसआई, 5% contingency charge संवेदक को ही देय होगा । इसके बाद संवेदक का प्रॉफिट मार्जिन 10% है ।

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जयपुर, राजस्थान

According to these notes, It is clear that EPF Employer share on at least minimum wage rate was allowed to contractor firm i.e. M/s Prahari Protection Systems Pvt. Ltd. and as contract was awarded to M/s Deem Construction on the conditions of contract made with M/s Prahari Protection System Pvt. Ltd., the same was applicable with succeeded contractor firm and payment of bills raised by M/s Deem Construction was made on rate of Rs. 264/- per day to labours engaged for cleaning work and 292/- per day to labours engaged for sever cleaning work by Nagar Nigam, Jaipur considering the labour wages 166/- & 186/- per day respectively.

- No. of workers engaged per month has been intimated by principal employer i.e. M/s Nagar Nigam, Jaipur vide its letter dated 13.08.20 and the no. of workers in respect of which PF challans have been deposited by M/s Deem Construction, which are as under:-

A Month	B Workers engaged for cleaning work (264/- per day) (as per Nagar Nigam letter dated 13.08.20)	C Workers engaged for sever cleaning work (292/- per day) (as per Nagar Nigam letter dated 13.08.20)	D=B+C Total	E No. of subscriber in challan submitted by M/s Deem Construction
Feb. 15	3029	1147	4176	4001
Mar. 15	3541	1225	4766	4460
Apr. 15	3753	1163	4916	4500
May 15	4077	593	4670	4500
June 15	4146	797	4943	4500
July 15	4085	993	5078	4500
Aug. 15	3828	1246	5074	4500
Sep. 15	4215	1171	5386	4500
Oct. 15	4146	1204	5350	4943
Nov. 15	5016	967	5983	4943
Dec. 15	5016	967	5983	4513
Jan. 16	3845	779	4624	4513
Feb. 16	3881	768	4649	4460
Mar. 16	3788	775	4563	4160
Apr. 16	3869	835	4704	Not available
May 16	3967	1007	4974	Not available
May 16	3896	795	4691	Not available

- On the basis of table, it is clear that the establishment has not extended PF membership to many employees who were eligible to get PF membership. It is pertinent to mention here that these workers do not fall in category of excluded employees as defined in Para 2 (f) of EPF Scheme, 1952 which is as under:-

"Excluded employee" means-

(1) an employee who, having been a member of the Fund, withdrew the full amount of his accumulations in the Fund under clause (a) or (c) of sub-paragraph (1) of paragraph 69;

(2) an employee whose pay at the time he is otherwise entitled to become a member of the Fund, exceeds [Fifteen Thousand rupees*] per month;

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राजस्थान

* modified with effect from 01.09.14

(3) an apprentice.

The wages of these workers was Rs. 4316/- per month (166/- per day) engaged for cleaning work and Rs. 4836/- per month (186/- per day) engaged for sever cleaning work respectively. As per note on 67/N as mentioned above, this wage excludes other charges, liability, statutory taxes, EPF, ESIC & Profit margin as mentioned on 69/N as stated above.

- On compare the no. of workers with the PF contribution in deposited challans, it is clear that the establishment has not deposited EPF, EPF & EDLI contribution and admin charges on monthly wages of Rs. 4316/- or Rs. 4836/- (as applicable) in respect of workers engaged by him to fulfil his contract with Nagar Nigam, Jaipur which it was required to as per the terms of contract with Nagar Nigam and also as per the corresponding payment received by it.
- As the establishment has failed to provide documents before undersigned, the calculation of dues has been made on the basis of beats as mentioned in raised bill by M/s Deem Construction for the month from Feb. 2015 to Jan. 2016 and thereafter on the basis of no. of workers and wages as mentioned on note of Nagar Nigam, Jaipur and Nagar Nigam letter dated 13.08.20. Accordingly, the dues are as under (As per annexure I)

Due/Paid	A/c-1	A/c-2	A/c-10	A/c-21	A/c-22	Total
Due (A)	58143958/-	3153948/-	30908690/-	1855263/-	37105/-	94098964/-
Paid (B) vide challans	12207404/-	627747/-	6144581/-	369258/-	7383/-	19356373/-
Balance C=(A-B)	45936554/-	2526201/-	24764109/-	1486005/-	29722/-	74742591/-

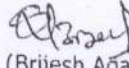
- As per squad report dated 29.08.16, establishment was directed to deposit Rs. 4922669/- but establishment failed to deposit the same timely. Further, Office of Nagar Nigam vide letter no. F.31/NNJ/2020/79 dated 18.06.2020 sent cheque no. 053870 dated 18.06.2020 amounting Rs. 4922669/- issued by ICICI Bank to Regional Office, Jaipur. It has been observed that only amount Rs. 3404799/- (As per annexure II) was pertain to the period from Feb. 15 to May 16, Account wise detail is as under:- (D)


	A/c-1	A/c-2	A/c-10	A/c-21	A/c-22	Total
Paid (D)	1856772/-	135146/-	1331779/-	79503/-	1607/-	3404807/-

Therefore, outstanding payable dues are as under:- (C-D)

A/c-1	A/c-2	A/c-10	A/c-21	A/c-22	Total
44079782/-	2391055/-	23432330/-	1406502/-	28115/-	71337784/-

Hence, the establishment is in default to deposit PF challan in respect of contractual workers and being a principal employer, Jaipur Nagar Nigam also failed to secure compliance under EPF & MP Act, 1952 in respect of contractual workers engaged through M/s Deem Constructions. Accordingly, this report is being submitted for further necessary action. The establishment shall be liable for inquiry U/s 14B & 7Q of EPF & MP Act, 1952 seperately.


(Brijesh Agarwal)
Enforcement Officer


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जयपुर, राजस्थान

Due paid statement in respect of M/s Deem Construction having PF code No.

Due

Paid

Month	No. of beats	No. of beats	No. of beats (A)	No. of worker	NO. OF beats	No. of beats *186 (B)	Total Wages (A+B)	Due												Paid											
								A/c-1	A/c-2	A/c-10	A/c-21	A/c-22	Total	A/c-1 (E)	A/c-1 (E)	A/c-2	A/c-10	A/c-21	A/c-22	Total	A/c-1 (E)	A/c-1 (E)	A/c-2	A/c-10	A/c-21	A/c-22	Total				
Mar-15	3079	81891	13593906	1447	30909	5749074	19342980	3031045	164415	1611270	1967587	181102	1934	4905380	603545	185082	42751	418463	25148	503	1275407	1604.15									
Apr-15	3641	102899	17096174	1225	35077	6524322	236520496	3701332	200774	1967587	118102	2362	5990158	672395	206196	47628	466199	28016	560	1420994	20.95.15										
May-15	3753	99953	16592198	1163	33709	6269874	22862072	3582487	194328	1904411	114310	2286	5797821	678395	208036	48053	470359	28266	565	1438674	20.95.15										
Jun-15	4077	124846	20724436	593	17331	3223566	23948002	3752652	203558	1994869	119740	2395	6073213	678395	208036	48053	470359	28266	565	1433674	28.07.15										
Jul-15	4146	121387	20150242	797	21746	4044756	24194998	3791356	205657	2015443	120975	2419	6135851	678395	208036	48053	470359	28266	565	1433674	18.08.15										
Aug-15	4085	121810	20220460	993	29332	5455752	25676212	4023462	218248	2138828	128381	2568	6511487	678395	208036	48053	470359	28266	565	1433674	18.08.15										
Sep-15	3878	113732	19475452	1246	28593	5318298	24793750	3745578	203174	1991108	119514	2390	6287695	678395	208036	48053	470359	28266	565	1433674	18.10.15										
Oct-15	4715	113732	18880674	1171	27001	5022186	23902860	3745578	203174	1991108	119514	2390	6287695	678395	208036	48053	470359	28266	565	1433674	18.10.15										
Nov-15	4715	121566	20179956	1204	28359	5274774	25454730	3988756	216365	2120379	127274	2545	6455320	744845	228414	52760	516431	31035	621	1574106	11.01.16										
Dec-15	5016	115626	19193916	967	23753	4418058	23823456	3733136	202499	1984494	119117	2382	6041628	676950	207598	47951	469352	28206	564	1430621	05.04.16										
Jan-16	3681	106791	17727306	768	24627	4580622	22307928	3495652	189617	1858250	111540	2231	5657291	676950	207598	47951	469352	28206	564	1430621	20.03.16										
Feb-16	3788	NA	16349008	775	NA	NA	4038060	3249435	176262	1777364	103683	2074	5258818	627395	206196	47628	466199	28016	560	1420994	05.05.16										
Mar-16	3869	NA	16698604	835	NA	NA	4038060	3249435	176262	1777364	103683	2074	5258818	627395	206196	47628	466199	28016	560	1420994	05.05.16										
Apr-16	3967	NA	17121572	1007	NA	NA	4038060	3249435	176262	1777364	103683	2074	5258818	627395	206196	47628	466199	28016	560	1420994	05.05.16										
May-16	3896	NA	16815136	795	NA	NA	4038060	3249435	176262	1777364	103683	2074	5258818	627395	206196	47628	466199	28016	560	1420994	05.05.16										
Total							371052698	58143958	3153948	30908690	1855263	37105	94098964	9489690	2717714	627747	6144881	369258	7383	19366373	0										
Due/paid	A/c-1	A/c-2	A/c-10	A/c-21	A/c-22	Total																									
Due	58143958	3153948	30908690	1855263	37105	94098964																									
paid	12207404	627747	6144881	369258	7383	19366373																									
Outstand	45936554	2526201	24764109	1486005	29722	74742591																									

Due from the month of Feb. 16 onwards has been made on basis of no. of worker i.e. NO. of worker *166*26 for cleaning work and no. of worker *186*26 for sewerage cleaning work

21/11

Handwritten signature

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 (अम एवं शोचालय मंत्रालय, भारत सरकार)
 जयपुर, राजस्थान

RS119012

K5119213
Annexure-II

Month	ER	paid										Total				
		A/c-1	A/c-2	A/c-10	A/c-21	A/c-22	A/c-1	A/c-2	A/c-10	A/c-21	A/c-22					
Feb-15	60731	184947	789678	42835	419784	25197	505	1277998	603545	185082	42751	418463	25148	503	1275492	16.04.15
Mar-15	673605	206011	879616	47714	467594	28067	562	1423552	672395	206196	47628	466199	28016	560	1420994	20.05.15
Apr-15	679625	207852	887477	48140	471773	28318	567	1436274	678395	208036	48053	470359	28256	565	1433674	23.06.15
May-15	679625	207852	887477	48140	471773	28318	567	1436274	678395	208036	48053	470359	28256	565	1433674	28.07.15
Jun-15	679625	207852	887477	48140	471773	28318	567	1436274	678395	208036	48053	470359	28256	565	1433674	18.08.15
Jul-15	679625	207852	887477	48140	471773	28318	567	1436274	678395	208036	48053	470359	28256	565	1433674	09.10.15
Aug-15	679625	207852	887477	48140	471773	28318	567	1436274	678395	208036	48053	470359	28256	565	1433674	28.10.15
Sep-15	746075	228174	974249	52847	517900	31086	623	1576402	744845	228414	52760	516431	31035	621	1574106	16.11.15
Oct-15	745931	228131	974062	52837	517801	31080	623	1576402	744845	228414	52760	516431	31035	621	1574106	11.01.16
Nov-15	681575	208448	890023	48278	473126	28399	569	1440395	676950	207598	47951	469352	28206	564	1430621	30.01.16
Dec-15	681456	208412	889868	48270	473044	28394	569	1440144	676950	207598	47951	469352	28206	564	1430621	20.03.16
Jan-16	673455	205965	879420	47703	467490	28061	562	1423236	672395	206196	47628	466199	28016	560	1420994	25.05.16
Feb-16	628616	192252	820868	44527	436364	26192	525	1328476	627395	206196	47628	466199	28016	560	1420994	06.06.16
Mar-16	628616	192252	820868	44527	436364	26194	525	1328547	627395	206196	47628	466199	28016	560	1420994	06.06.16
Apr-16	628650	192262	820912	44529	436388	26194	525	1328462	627395	206196	47628	466199	28016	560	1420994	06.06.16
May-16	628609	192250	820859	44526	436359	26192	525	1328462	627395	206196	47628	466199	28016	560	1420994	06.06.16
Total			14064176	762893	7476360	448761	8990	22761172	9489690	2717714	627747	6144581	36925	7383	19356373	

ed / 22/07

	A/c-1	A/c-2	A/c-10	A/c-21	A/c-22	Total
Due	14064176	762893	7476360	448761	8990	22761172
paid	12207404	627747	6144581	369258	7383	19356373
Outstand	1856772	135146	1331779	79503	1607	3404807

रजत रामेश्वर बैनाड़ा
 क्षेत्रीय भविष्य निधि आयुक्त (II)
 कर्मचारी भविष्य निधि संगठन
 (श्रम एवं रोजगार मंत्रालय, भारत सरकार)
 जयपुर, राजस्थान

Employees Provident Fund Organization

(श्रम एवं रोजगार मंत्रालय, भारत सरकार)

क्षेत्रीय कार्यालय, निधि भवन, विद्युत मार्ग, ज्योति नगर, जयपुर - 302005

Regional Office, Nidhi Bhawan, Vidhyut Marg, Jyoti Nagar, Jaipur-302005

Website: www.epfindia.gov.in | Email: ro.jaipur@epfindia.gov.in | Tel: 0141-2740742



संख्या(No.)RJ/RAJ/4747/Legal/NCLT/

दिनांक: 4/5/2023

Sub:- Recovery of P.F. & Allied dues in r/o M/s. DEEM Construction Company Pvt Ltd. RJ/19093 AND RJ/2132910

उपरोक्त विषयांतर्गत लेख है कि संस्थान DEEM Construction Company Pvt Ltd. RJ/19093 AND RJ/2132910 के लिए माननीय NCLT के द्वारा मोरटोरियम (Moratorium) स्वीकृत कर दिवाला व्यावसायिक (Insolvency Resolution Professional-IRP) द्वारा बकाया के लिए दावे आमंत्रित किए गए हैं। जो कि आज ही IRP के समक्ष प्रस्तुत किये जाने हैं।

अतः आपसे अनुरोध किया जाता है कि संस्थान की बकाया राशियों का विवरण निम्न प्रारूप में सत्यापित साक्ष्य यथा (7A, 14B, 7Q, लेजर, वसूली आदेश की प्रति) के साथ तुरंत में अधोहस्ताक्षरकर्ता को उपलब्ध करवाये ताकि संस्थान के IRP को कार्यालय का दावा भिजवाया जा सके।

कृपया विदित रहे की निर्धारित समय अवधि में सूचना उपलब्ध नहीं करवाने पर यह माना जाएगा की शाखा में संस्थान के विरुद्ध कोई देय नहीं है और तदनुसार दावा संस्थान के IRP को प्रेषित कर दिया जाएगा, जिसकी जवाबदेही संबंधित शाखा की होगी।

कृपया इसे उच्च प्राथमिकता देवे।

S. No.	Matter Involved (7A/14B/7Q /RRC/short paid//DCBR)/Tentative	Period	Amount involved

कृते: क्षेत्रीय भविष्य निधि आयुक्त-II

1. अनुभाग अधिकारी, लेखा -11 (T-6) FOR RJ/213290
2. अनुभाग अधिकारी, लेखा -7 (T-2) FOR RJ/19093
3. अनुभाग अधिकारी, अनुपालन शाखा
4. अनुभाग अधिकारी, वसूली शाखा
5. अनुभाग अधिकारी, क्षति शाखा

मूल ही प्रेषित करते हुए लेख है कि DCBR एवं Ledger (Estt) के अनुसार कोई बकाया राशि प्रदर्शित नहीं है।

82/08/05/23

for [Signature]

A.O. Chand [Signature]

[Signature]

रजत रामेश्वर बैनाड़ा
क्षेत्रीय भविष्य निधि आयुक्त (II)
कर्मचारी भविष्य निधि संगठन
(श्रम एवं रोजगार मंत्रालय, भारत सरकार)
जयपुर, राजस्थान



Office ID : RAJ Office Type : RO Help View Signature EPFO Offices Signout EPFO Reports JTRAC Version No: V2.0 Release No: 3.95
 ESTABLISHMENT >> Reports > DCBR DETAILS (PRE-RECONCILED)

Est Id RJ RAJ 0019093 000

Fin Year 2022 (YYYY)

DCBR [Pre-Reconciliation] For Establishment DEEM CONSTRUCTION COMPANY PVT. LTD. For The Year. Printed By 400447 - RAMJI LAL BAGADIA On May 8, 2023 10:08 A

Month & Year	Account1				Account10				Account2				Account21				Account22							
	EE Share	ER Share	Penal Damage	Other	Total	EE Share	ER Share	Penal Damage	Other	Total	Admin Charges	Inspection Charges	Penal Damage	Other	Total	EDLI Contribution	Penal Damage	Other	Total	Admin Charges	Inspection Charges	Penal Damage	Other	Total
Opening Balance Carried forward (Short / Excess) (+/-) (excluding penal damages and other amount)																								
3303424 1383416 4686840 3181824 351203 190083																								
Adjustment for Previous years(+/-) (excluding penal damages and other amount)																								
0 0																								
Dues as per Form 3A(Yearly transaction table)																								
0 0																								
Total Dues as per Form 3A																								
0 0																								
Dues as per Form 12A																								
0 0																								
Total Dues as per Form 12A																								
0 0																								
Total Challans pertain to previous year (open challans not accounted for)(Inter component/inter account Adjusted values)																								
122007 0																								
Challans for the Current year DUES (open challans other than member VDRs)(Inter component/inter account Adjusted values)																								
(RN and Credit Date(In case of Full report))																								
Total Deposits Previous Years																								
0 0																								
Total Deposits Current Years																								
0 0																								
Short/ Excess Amount(Total deposits Current year(excluding penal damages and other amount) [Total Challans - Total 3A])																								
0 0																								
Short/ Excess Amount(Total deposits Current year(excluding penal damages and other amount) [Total Challans - Total 12A])																								
0 0																								

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रजत रामेश्वर बैनाड़ा
 क्षेत्रीय भविष्य निधि आयुक्त (II)
 कर्मचारी भविष्य निधि संगठन
 कर्म एवं रोजगार मंत्रालय, भारत सरकार
 नयापूर, कोयंबूर

(CURRENT) EST ID: RAJAJ0019033000 ACC YEAR: 2015-2016

Previous Year Adjustments		AC 01 (EE)	AC 01 (ER)	AC 10	AC 02	AC 21	AC 22	Total
Total Previous Year Adjustments	0	0	0	0	0	0	0	0
Short Excess Remitt. (Pre Year)	-3510	3512	4	-20	0	3	-8	-19
3A								
Total Dues		-7603574	-2331698	-5271876	-538588	-316812	-6520	-16095068
Challans		-7607084	-2328186	-5271872	-538608	-316809	-6528	-16095067
3/2015	CRN-051516209850563	672395	206196	466199	47628	28016	560	1420994
4/2015	CRN-061516209205231	678395	208036	470359	48053	28266	565	1433674
5/2015	CRN-071516209515013	678395	208036	470359	48053	28266	565	1433674
6/2015	CRN-081516209753397	678395	208036	470359	48053	28266	565	1433674
7/2015	CRN-091516209621570	17719	5262	11957	1220	718	200	1433674
8/2015	CRN-101516209372762	678395	208036	470359	48053	28266	565	1433674
9/2015	CRN-111516209858637	678395	208036	470359	48053	28266	565	1433674
10/2015	CRN-121516209561526	744845	228414	516431	52760	31035	621	1574106
11/2015	CRN-011616209903054	744845	228414	516431	52760	31035	621	1574106
12/2015	CRN-031616209122478	678395	207598	469352	47951	28206	564	1430621
1/2016	CRN-041616209298123	678395	207598	469352	47951	28206	564	1430621

रजत रामेश्वर बैनाड़ा
बैनाड़ा आयुक्त (II)
कर्मचारी भविष्य निधि संगठन
(क्रम एवं रोजगार मंत्रालय, भारत सरकार)
जयपुर, राजस्थान

Region: JAIPUR

EMPLOYEES' PROVIDENT FUND ORGANISATION
Nidhi Bhawan, Vidyat Marg,, Jyoti Nagar, Jaipur, RAJASTHAN, 302005

Total Deposits

ESTABLISHMENT LEDGER

Office: JAIPUR

Short/Excess Remny(Current Year)	7603574	2331698	5271876	536598	316812	6520	16089068
Calculated Short/Excess(REVISED)	-600460	-204086	-469348	-47971	-28203	-572	-1430640

Note:-

For Back Period Updation of Annual Accounts-(Annexure-A)
For Current Open Transaction -(Annexure-B)

रजत रामेश्वर बैनाड़ा
क्षेत्रीय भविष्य निधि आयुक्त (II)
कर्मचारी भविष्य निधि संगठन
(श्रम एवं रोजगार मंत्रालय, भारत सरकार)
जयपुर, राज.

(CURRENT) EST ID: RRAJ0019093000 ACC YEAR: 2016-2017

Previous Year Adjustments		Ac 01 (EE)	Ac 01 (ER)	Ac 10	Ac 02	Ac 21	Ac 22	Total
Auto Adj: 2015-2016 - Recd Date: 09-SEP-16 - Back Period		NA						
Total Previous Year Adjustments		0	0	0	0	0	0	0
Short Excess Remm (Pre. Year)		0	0	0	0	0	0	0
3A		-680460	-204086	-469348	-47971	-28203	-572	-1430640
4/2016		627395	0	0	0	0	0	627395
5/2016		0	0	0	0	0	0	0
6/2016		0	0	0	0	0	0	0
7/2016		0	0	0	0	0	0	0
8/2016		0	0	0	0	0	0	0
9/2016		0	0	0	0	0	0	0
10/2016		0	0	0	0	0	0	0
11/2016		0	0	0	0	0	0	0
12/2016		0	0	0	0	0	0	0
1/2017		0	0	0	0	0	0	0
2/2017		0	0	0	0	0	0	0
3/2017		0	0	0	0	0	0	0
Total 3A		-627395	0	0	0	0	0	0
Total Dues		-1307855	-204086	-469348	-47971	-28203	-572	-2058035
Challans	3/2016	627395	0	0	0	0	0	627395
Total Deposits		627395	0	0	0	0	0	627395
Short Excess Remm (Current Year)		680460	-204086	-469348	-47971	-28203	-572	627395

Note: For Back Period Updation of Annual Accounts-(Annexure-A)
For Current Open Transaction -(Annexure-B)

रजत रामेश्वर बैनाड़ा
क्षेत्रीय भावीय निधि आयुक्त (II)
कर्मचारी भावीय निधि संगठन
(श्रम एवं रोजगार मंत्रालय, भारत सरकार)
जयपुर, राजस्थान

Region: JAIPUR

EMPLOYEES' PROVIDENT FUND ORGANISATION
Nidhi Bhawan, Vidyat Marg, Jyoti Nagar, Jaipur, RAJASTHAN, 302005

ESTABLISHMENT LEDGER

Office: JAIPUR


(BACKPERIOD) EST ID: RJRAJ0019093000 ACC YEAR: 2015-2016

Annexure-A
Back Period updation of Annual Accounts

3A	Ac 01 (EE)	Ac 01 (ER)	Ac 10	Ac 02	Ac 21	Ac 22	Total	
	3/2016							
Total 3A	672395	206196	466199	47628	28016	560	1420994	
Challans	-672395	-206196	-466199	-47628	-28016	-560	-1420994	
2/2016	CRN-0516-16209346788	672395	206196	466199	47628	28016	560	1420994
Total Deposits	672395	206196	466199	47628	28016	560	1420994	
Short/Excess Remn(Current Year)	0	0	0	0	0	0	0	

रजत रामेश्वर बैनाड़ा
क्षेत्रीय भविष्य निधि आयुक्त (II)
कर्मचारी भविष्य निधि संगठन
(श्रम एवं रोजगार मंत्रालय, भारत सरकार)
जयपुर, राजस्थान

	Ac 01 (EE)	Ac 01 (ER)	Ac 10	Ac 02	Ac 21	Ac 22	Total
Previous Year Adjustments							
NA	1991942	793751	1825586	199587	109143	2860	4922669
Total Previous Year Adjustments	1991942	793751	1825586	199587	109143	2860	4922669
Short/Excess Remm (Pre. Year)							
	1311482	589665	1366238	151616	80940	2088	3492029
Total Dues	3303424	1383416	3181824	351203	190083	4748	8414698
Open Challans							
12/2007	CRN-140300656003954	Recode	0	0	0	0	0
Total Deposits	0	0	0	0	0	0	0


रजत रामेश्वर बैनाड़ा
क्षेत्रीय भविष्य निधि आयुक्त (II)
कर्मचारी भविष्य निधि संगठन
(श्रम एवं रोजगार मंत्रालय, भारत सरकार)
जयपुर, राजस्थान

Employees Provident Fund Organization

(श्रम एवं रोजगार मंत्रालय, भारत सरकार)

क्षेत्रीय कार्यालय, निधि भवन, विद्युत मार्ग, ज्योति नगर, जयपुर - 302005

Regional Office, Nidhi Bhawan, Vidhyut Marg, Jyoti Nagar, Jaipur-302005

Website: www.epfindia.gov.in | Email: ro.jaipur@epfindia.gov.in | Tel: 0141-2740742



संख्या(No.)RJ/RAJ/4747/Legal/NCLT/

दिनांक: 4/5/2023

Sub:- Recovery of P.F. & Allied dues in r/o M/s. DEEM Construction Company Pvt Ltd. RJ/19093 AND RJ/2132910

उपरोक्त विषयांतर्गत लेख है कि संस्थान DEEM Construction Company Pvt Ltd. RJ/19093 AND RJ/2132910 के लिए माननीय NCLT के द्वारा मोरटोरियम (Moratorium) स्वीकृत कर दिवाला व्यावसायिक (Insolvency Resolution Professional-IRP) द्वारा बकाया के लिए दावे आमंत्रित किए गए हैं। जो कि आज ही IRP के समक्ष प्रस्तुत किये जाने हैं।

अतः आपसे अनुरोध किया जाता है कि संस्थान की बकाया राशियों का विवरण निम्न प्रारूप में सत्यापित साक्ष्य यथा (7A,14B,7Q, लेजर, वसूली आदेश की प्रति) के साथ तुरंत में अधोहस्ताक्षरकर्ता को उपलब्ध करवाये ताकि संस्थान के IRP को कार्यालय का दावा भिजवाया जा सके।

कृपया विदित रहे की निर्धारित समय अवधि में सूचना उपलब्ध नहीं करवाने पर यह माना जाएगा की शाखा में संस्थान के विरुद्ध कोई देय नहीं है और तदनुसार दावा संस्थान के IRP को प्रेषित कर दिया जाएगा, जिसकी जवाबदेही संबंधित शाखा की होगी।

कृपया इसे उच्च प्राथमिकता देवे।

S. No.	Matter Involved (7A/14B/7Q /RRC/short paid//DCBR)/Tentative	Period	Amount involved

AW
कृते: क्षेत्रीय भविष्य निधि आयुक्त-II

1. अनुभाग अधिकारी, लेखा -11 (T-6) FOR RJ/213290
2. अनुभाग अधिकारी, लेखा -7 (T-2) FOR RJ/19093
3. अनुभाग अधिकारी, अनुपालन शाखा
4. अनुभाग अधिकारी, वसूली शाखा
5. अनुभाग अधिकारी, क्षति शाखा

* कार्यालय सिस्टम (सिस्टम) में लेखा नंबर को डाला जा रहा है।
Essel. Ledger में msg. - Annual A/c process has not been initiated for this Essel. in the new system for DCBR details (post-reconciled) msg. This Essel. RJ/RAJ/2132910 for financial year 2021 is not reconciled. ~~कृपया इसी संदर्भ में~~
एवं DCBR (pre-reconciliation) का रिपोर्ट तैयार है।
D. S. 4/5/23
S. 4/5/23
A. D. 4/5/23
4/5/23

DCBR [Pre-Reconciliation] For Establishment DEEM CONSTRUCTION CO PVT LIMITED For The Year 2021. Printed By 400585 - RAMLAK

Establishment ID: RJRAJ2132910000

Month & Year	Account1					Account10					Account2					Financial			
	EE Share	ER Share	Penal Damage	Other	Total	EE Share	ER Share	Penal Damage	Other	Total	Admin Charges	Inspection Charges	Penal Damage	Other	Total	EDLI Contribution	Penal Damage	Other	Total
Opening Balance Carried forward (Short / Excess) (+/-) (excluding penal damages and other amount)																			
	0	0			0					0					0				0
Adjustment for Previous years (+/-) (excluding penal damages and other amount)																			
	0	0			0					0					0				0
Dues as per Form 3A (Yearly transaction table)																			
Total Dues as per Form 3A																			
Dues as per Form 12A																			
Total Dues as per Form 12A																			
Total challans pertain to previous year (open challans not accounted for) (Inter component/inter account Adjusted values)																			
Challans for the Current year DUES (open challans other than member VDRs) (Inter component/inter account Adjusted values)																			
CRN and Credit Date (In case of Full report)																			
Total Deposits Previous Years																			
	0	0			0	0	0			0	0	0			0	0			0
Total Deposits Current Years																			
	0	0			0	0	0			0	0	0			0	0			0
Short/Excess Amount (Total deposits Current year (excluding penal damages and other amount) [Total Challans - Total 3A])																			
	0	0			0	0	0			0	0	0			0	0			0
Short/Excess Amount (Total deposits Current year (excluding penal damages and other amount) [Total Challans - Total 12A])																			
	0	0			0	0	0			0	0	0			0	0			0

रजत रामेश्वर बैनाड़ा
 क्षेत्रीय भविष्य निधि आयुक्त (II)
 कर्मचारी भविष्य निधि संगठन
 (श्रम एवं रोजगार मंत्रालय, भारत सरकार)
 जयपुर, राजस्थान